

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
STARRED QUESTION NO. 343
ANSWERED ON 25/03/2025**

DUES UNDER MGNREGS

***343. SHRI BAPI HALDAR:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total dues on account of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) as of now, State-wise; and**
- (b) the details and the total funds of MGNREGS paid during the last three years and the current year, State-wise?**

**ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI SHIVRAJ SINGH CHOUHAN)**

(a) & (b): A statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) & (b) of Lok Sabha Starred Question No. 343 for 25.03.2025.

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. Fund release to the States/Union Territories is a continuous process and Central Government is committed for making funds available to States/UTs for the implementation of the Scheme as per demand for work on the ground.

State/Union Territory (UT)-wise details of pending liabilities for wage, material and admin component under Mahatma Gandhi NREGS as on 18.03.2025 are given at Annexure-I.

(b): State/Union Territory (UT)-wise details of funds released under Mahatma Gandhi NREGS during the last three financial year and current financial year 2024-25 as on 18.03.2025 are given at Annexure-II.

Annexure referred to in reply to part (a) of Lok Sabha Starred Question No. 343 dated 25.03.2025.

| State/Union Territory (UT)-wise details of pending liabilities for wage, material and admin component under Mahatma Gandhi NREGS as on 18.03.2025 (Rs. in crore) | | | |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|------------------|---------------------------|
| Sl. No. | States/UTs | Wage | Material and Admin |
| 1 | Andhra Pradesh | 730.89 | 1309.01 |
| 2 | Arunachal Pradesh | 133.83 | 112.74 |
| 3 | Assam | 335.83 | 167.29 |
| 4 | Bihar | 1555.39 | 1152.97 |
| 5 | Chhattisgarh | 553.20 | 72.42 |
| 6 | Goa | 0.98 | 0.00 |
| 7 | Gujarat | 108.39 | 67.38 |
| 8 | Haryana | 86.91 | 61.99 |
| 9 | Himachal Pradesh | 194.36 | 76.08 |
| 10 | Jammu And Kashmir | 250.34 | 189.47 |
| 11 | Jharkhand | 340.34 | 281.48 |
| 12 | Karnataka | 403.01 | 283.52 |
| 13 | Kerala | 866.91 | 146.76 |
| 14 | Ladakh | 2.30 | 0.00 |
| 15 | Madhya Pradesh | 628.19 | 521.95 |
| 16 | Maharashtra | 974.24 | 1710.16 |
| 17 | Manipur | 164.82 | 204.91 |
| 18 | Meghalaya | 233.55 | 206.88 |
| 19 | Mizoram | 50.20 | 1.43 |
| 20 | Nagaland | 37.97 | 38.18 |
| 21 | Odisha | 369.49 | 155.92 |
| 22 | Punjab | 217.64 | 12.46 |
| 23 | Rajasthan | 1236.44 | 749.97 |
| 24 | Sikkim | 14.00 | 30.04 |
| 25 | Tamil Nadu | 2927.67 | 752.97 |
| 26 | Telangana | 116.28 | 352.29 |
| 27 | Tripura | 88.82 | 80.02 |
| 28 | Uttar Pradesh | 1977.29 | 1526.16 |
| 29 | Uttarakhand | 79.16 | 129.22 |
| 30 | Puducherry | 3.06 | 0.60 |
| | Total | 14,681.52 | 10,394.29 |

Annexure-II

Annexure referred to in reply to part (b) of Lok Sabha Starred Question No. 343 dated 25.03.2025.

State/Union Territory (UT)-wise details of funds released under Mahatma Gandhi NREGS during the last three financial year and current financial year 2024-25 as on 18.03.2025 (Rs. in crore)

| Sl. No. | States/UTs | 2021-22 | 2022-23 | 2023-24 | 2024-25 |
|---------|------------------------|---------|------------------|------------------|------------------|
| 1 | Andhra Pradesh | 7182.67 | 7989.09 | 7332.63 | 7558.95 |
| 2 | Arunachal Pradesh | 453.74 | 577.58 | 426.10 | 525.81 |
| 3 | Assam | 2220.26 | 2052.35 | 2221.38 | 1925.67 |
| 4 | Bihar | 5407.37 | 6395.29 | 6200.03 | 6723.31 |
| 5 | Chhattisgarh | 3894.34 | 3383.55 | 2888.56 | 3277.56 |
| 6 | Goa | 0.04 | 5.12 | 0.88 | 3.17 |
| 7 | Gujarat | 1615.24 | 1692.07 | 1801.62 | 1503.74 |
| 8 | Haryana | 722.68 | 373.99 | 476.71 | 591.38 |
| 9 | Himachal Pradesh | 975.75 | 1157.48 | 997.13 | 1207.69 |
| 10 | Jammu and Kashmir | 950.14 | 1050.61 | 920.44 | 1157.98 |
| 11 | Jharkhand | 3063.83 | 2708.64 | 2916.76 | 2577.51 |
| 12 | Karnataka | 6028.08 | 6225.28 | 5415.74 | 5557.32 |
| 13 | Kerala | 3551.93 | 3818.43 | 3513.48 | 3034.24 |
| 14 | Madhya Pradesh | 8479.09 | 5702.13 | 5871.14 | 6004.84 |
| 15 | Maharashtra | 2056.46 | 2549.73 | 3034.44 | 4424.26 |
| 16 | Manipur | 563.11 | 1086.63 | 0.00 | 579.11 |
| 17 | Meghalaya | 1121.66 | 1116.92 | 912.33 | 1113.78 |
| 18 | Mizoram | 548.92 | 538.72 | 506.06 | 594.67 |
| 19 | Nagaland | 569.46 | 897.45 | 637.96 | 271.62 |
| 20 | Odisha | 5680.15 | 4638.36 | 4891.89 | 3706.59 |
| 21 | Punjab | 1257.59 | 1182.13 | 1166.55 | 1260.36 |
| 22 | Rajasthan | 9867.75 | 9662.99 | 8671.62 | 7682.69 |
| 23 | Sikkim | 112.42 | 92.55 | 111.95 | 96.37 |
| 24 | Tamil Nadu | 9638.13 | 9706.62 | 12603.36 | 7391.30 |
| 25 | Telangana | 4105.20 | 2988.68 | 3508.59 | 3821.51 |
| 26 | Tripura | 988.88 | 922.03 | 1043.59 | 1047.24 |
| 27 | Uttar Pradesh | 8509.57 | 10629.01 | 9808.55 | 9739.87 |
| 28 | Uttarakhand | 642.03 | 792.84 | 551.66 | 597.01 |
| 29 | West Bengal* | 7507.80 | 0.00 | 0.00 | 0.00 |
| 30 | Andaman and Nicobar | 7.63 | 9.60 | 0.00 | 4.44 |
| 31 | Lakshadweep | 0.30 | 0.00 | 0.00 | 0.32 |
| 32 | Puducherry | 13.07 | 24.95 | 58.77 | 39.99 |
| 33 | Ladakh | 59.04 | 68.93 | 62.64 | 85.38 |
| 34 | Dadra and Nagar Haveli | 0.00 | 1.62 | 2.21 | 9.02 |
| | Daman & Diu | 0.00 | | | |
| | Total | | 97,794.33 | 90,041.39 | 88,554.76 |

***Release of funds to the State of West Bengal has been stopped since March 9, 2022, under Section 27 of the Act due to non-compliance with Central Government directives.**
